

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

62

T.C.P No. 13/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

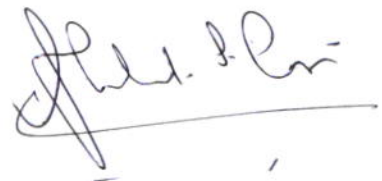
NAME OF THE PARTIES: Mr. Shadaab Ahmed Shabbir Patel  
V/s.  
Damsak Estate Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	MS SARRAH KHAMBATI 1/b M/s. WADIA GHANDY & CO.	Advocate for Respondent NOS. 2 & 3	
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Shadaab Patel Petitioner



**ORDER**

**TCP 13/397-398/NCLT/MB/MAH/2015**

At request of the parties, list this matter to 27.2.2018.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)